

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Jammu)

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To

The Member (Human Resource),  
e-Committee,  
Hon'ble Supreme Court India,  
New Delhi.

No: 44025/RS

Dated: 13/11/2018

**Subject: Training programme of CPCs and DSAs of High Courts scheduled to be held on 17<sup>th</sup> and 18<sup>th</sup> November, 2018 in the Delhi Judicial Academy, New Delhi.**

Sir,

Please refer communication dated 10<sup>th</sup> November, 2018 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Hon'ble Supreme Court of India (Hon'ble Chairperson, e-Committee, Hon'ble Supreme Court of India) addressed to Her Lordship Hon'ble the Chief Justice of Jammu and Kashmir High Court regarding the subject cited above.

In this regard, I am to inform you that Her Lordship has been pleased to nominate Shri Sunit Thakur, DSA presently posted as Sr. Assistant/Criminal Clerk, PDJ Court, Kathua and Shri Baitullah Ahmad Magray, DSA presently posted as Cr. Clerk, Addl. District & Sessions Court, Anantnag for attending the above said training programme.

Yours faithfully

(Sanjay Dhar)  
Registrar General

No: 44025-30/RS

Dated: 13/11/2018

Copy forwarded to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Alok Aradhe, Hon'ble Chairperson e-Committee, High Court of J&K.  
.....for information of their Lordships.
3. Principal District and Sessions Judges Anantnag & Kathua for information.
4. Joint Registrar Judicial, Srinagar/Jammu with the request to make arrangements for the stay of the nominated DSA at JK House, New Delhi.

Registrar General